

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Habeas-Corpus cases.

Government Order No. 9524 -JK(LD) of 2024
Dated. 03-06- 2024.

In continuation to Government Order No. 7227-JK(LD) of 2024 dated 17-05-2024, it is hereby ordered that the following Law Officers shall assist the Ld. Advocate General, J&K in dealing with Habeas-Corpus matters as per the extant distribution shown against each:

A. For Srinagar Wing:

S. No.	Name of Law Officer with Designation Shri	Districts Allocated
1.	Mubashir Majid Malik Deputy Advocate General	Kulgam, Shopian.
2.	Mubeen Wani, Deputy Advocate General	Anantnag, Kupwara, Ganderbal.
3.	Illyas Nazir Laway Government Advocate	Bandipora, Pulwama.
4.	Jehangir Ahmad Dar Government Advocate	Baramulla, Srinagar, Budgam.

B. For Jammu Wing:

S. No.	Name of Law Officer with Designation Shri	Districts Allocated
1.	Rajesh Thapa, Additional Advocate General	Jammu, Samba, Rajouri.
2.	Pawan Dev Singh, Deputy Advocate General	Poonch, Doda, Ramban.
3.	Bhanu Jasrotia, Government Advocate	Kishtwar, Ramban.
4.	Sumeet Bhatia, Government Advocate	Udhampur, Kathua.

U. Lalit D.

Rajesh Thapa

The aforesaid allocation shall be reviewed by the Ld. Advocate General, J&K from time to time.

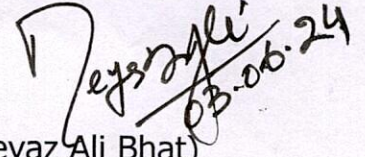
By Order of the Government of Jammu and Kashmir.

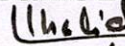
Sd/-
(Achal Sethi)
Secretary to Government
Dated. 03-06-2024.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. Principal Secretary to Government, Home Department.
4. Director General of Police, J&K.
5. Additional Director General, Criminal Investigation Department, J&K.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. All Deputy Commissioners.
9. Director Information, J&K, Srinagar.
10. All Sr. Superintendents of Police.
11. All concerned Law Officers for compliance.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. I/c website
14. Government Order file.
15. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer

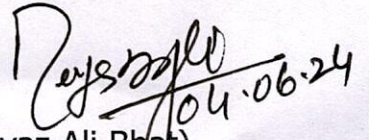

03-06-2024.

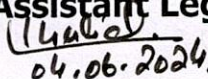
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CORRIGENDUM

Subject: Allocation of Habeas-Corpus cases.

Please read "Reasi" instead of "Ramban" against Mr. Pawan Dev Singh, Deputy Advocate General appearing at S. No. 2 under the heading **Jammu Wing** in Government Order No. 9524-JK(LD) of 2024, dated 03-06-2024 issued under endorsement No. Law-Jud/153/2021-10 dated 03-06-2024.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer

04.06.2024. Dated.04-06-2024.

No: Law-Jud/153/2021-10.

Copy to the:

1. Learned Advocate General, J&K.
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3. Principal Secretary to Government, Home Department.
4. Director General of Police, J&K.
5. Additional Director General, Criminal Investigation Department, J&K.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
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